[Shri Prithibi Majhi]

town in this august House on 27th February, 1986, and I had clearly mentioned about the danger which might repeat again after 1950. But I am very sorry to note that the scheme to combat erosion and danger to the Dibrugarh town is still waiting for approval by the Central Water and Power Research Station, Pune, since 1976 or so. I do not know how long it will take. I am compelled to believe that the scheme would be approved and executed after the total devastation and submersion of Dibrugarh having more than two lakhs poulation. Madam, I want to quote the reply given by the hon. Minister in regard to this Special Mention in 1986.

"Flood control and anti-erosion measures are generally planned and executed by the State Governments from their respective budgets. However, considering the magnitude and the complexity of the problem, the Central Government is providing loan assistance to the Government of Assam for implementation of the flood control and anti-erosion measures in the Brahmaputra Valley. The Brahmaputra Board has also been set up by the Central Government to prepare a Master Plan for control of floods and bank erosion in the Brahmaputra Valley having regard to other beneficial uses.

In regard to the protection of Dibrugarh town, as you are aware, the State Government had executed anti-erosion measures from Maijon on the upstream to Mohonoghat on the downstream in a stretch of 8 Km which have been extended about 3 Km upstream upto Mothola. The Scheme prepared by the State Government for combating the erosion problem upstream of Mothola in a further stretch of 5 Km has since been modified with an estimated cost of Rs. 523.66 lakhs on the basis of the model studies carried out by the Central Water and Power Research Station and is presently under techno-economic scrutiny in the Central Water Commission. After the Scheme gets accepted in the Plan subject to availability of India, the execution could be taken up."

Madam, the scheme was submitted in 1968 or so and it is still pending. How many years will it take for approval and when will it be executed ?

Madam, the flood situation in Assam is very, very grave. It is not a question of the hide and seek game of the Central and the State Governments It is not a question of any political party. It is a question of saving lakhs and lakhs of people and enormous property. It is even a question of damage to some glorious and progressive cities and towns like Gauhati, Dibrugarh of Assam. I, therefore, urge upon the Government to be very serious about the flood situation in Assam and take measures to tame the mighty river Brahmaputra in order to save lakhs of people, property and the progressive towns situated on the bank of the Brahmaputra.

SHRI DHARANIDHAR BASUMATARI (Assam) : Madam, I associate myself with the views expressed by the hon. Member. I request the Government to take immediate steps to control the floods in the mighty river Brahmaputra.

Non-development of Eastern District of Uttar Pradesh

श्री ईश दत्त यादव (उत्तर प्रदेश) : माननीया उपसभापति जी, जनहित के अत्यावश्यक और अत्यंत ही महत्वपूर्ण विषय की ओर आपके माध्यम से इस माननीय सदन तथा सरकार का ध्यान आकर्षित करना चाहता हूं।

माननीया, देश की आजादी की लड़ाई में और अंग्रेजों की दासता से मुक्ति की लड़ाई में पूर्वी उत्तर प्रदेश का बहुत बड़ा योगदान रहा है। स्वतंत्रता सेनानी वीर कुंवर सिंह ने बलिया से लेकर आजमगढ़ तक अंग्रेजी फौज को परास्त करके इस क्षेत्र पर कब्जा कर लिया था। 1942 ई. में आजमगढ़ के मधुबन थाने में देश भक्तों ने अंग्रेज कलेक्टर को थाने में तीन दिनों तक बंद रखा और थाने पर तिरंगा झंडा फहरा

दिया था । परन्तु गोरों द्वारा अंधाधुंध गोलीबारी से सैकड़ों व्यक्ति जान से मारे गये और कई घायल होने के कारण पूरी जिंदगी कष्ट भोगते रहे। परंतु आजादी के 40–41 वर्षों के बाद भी पूर्वी उत्तर प्रदेश के जिले जो गोरखपुर, वाराणसी और फैजाबाद कमिश्नरी में हैं सरकार के विकास अथवा किसी भी कार्यक्रम का लाभ नहीं पा सके हैं। . . . (व्यवधान) चित्तू पाण्डे, मंगल पाण्डे, ये सभी स्वतंत्रता संग्राम सेनानी थे।

तो उपरोक्त जनपद कोई लाभ नहीं पा सके। इसका मुख्य कारण केन्द्र और प्रदेश सरकार का उपेक्षात्मक और सौतेला व्यवहार है। आज इन जिलों में जो गरीबी और पिछड़ापन है वह बहुत ही चिंताजनक है। इस क्षेत्र के लोगों को आज तक आजादी का कोई भी लाभ नहीं मिल सका जब कि देश के 6 प्रधानमंत्रियों में से 5 प्रधान मंत्री उत्तर प्रदेश के रहे हैं और वर्तमान प्रधान मंत्री माननीय राजीव गांधी जी भी उत्तर प्रदेश के ही है।

माननीया, यूं तो पूरा उत्तर प्रदेश पिछड़ा और उपेक्षित है लेकिन 17 अप्रैल, 1985 को लोकसभा में योजना मंत्री द्वारा दिये गये उत्तर के अनुसार प्रति व्यक्ति औसत आय उत्तर प्रदेश में 1567 रुपये है जबकि मध्य प्रदेश में 1636 रुपये, राजस्थान में 1881 रुपये, हिमाचल प्रदेश में 2230 रुपये, हरियाणा में 3147 रुपये और पंजाब में 3801 रुपये है।

मेरी यह कतई मंशा नहीं है कि पश्चिमी उत्तर प्रदेश अथवा देश के अन्य भागों का विकास न किया जाये। मेरा उद्देश्य केवल इतना है कि पूर्वी उत्तर प्रदेश के जिलों के लिए विकास के विशेष कार्यक्रम चलाये जायें ताकि यहां के लोगों को भी अनुभव हो सके कि वे स्वतंत्र हैं और इस देश में अपनी सरकार है।

इन पूर्वी जिलों के अविकसित होने का मुख्य कारण गरीबी और बेकारी है। खेती के अलावा जीविका का कोई भी साधन नहीं है। खेती भी प्रायः सभी लोगों की छोटी जोत की है। कोई भी उद्योग धंधा अथवा रोजगार नहीं है जिसके कारण यहां के लोगों को जीविका के लिए कलकत्ता, बम्बई, पंजाब तथा देश के अन्य भागों में जाकर मजदूरी करनी पड़ती है। आज भी इस क्षेत्र के लगभग 70 प्रतिशत लोग गरीबी की रेखा के नीचे जीवनयापन कर रहे है, जिन्हें दोनों समय भोजन नहीं मिल पाता है।

इस क्षेत्र के पिछड़ेपन का एक और मुख्य कारण बलिया से लेकर शाहगंज तक बड़ी रेल लाइन का न होना भी है। आज शताब्दी एक्सप्रेस के जमाने में और जब हम 21वीं सदी में प्रवेश की तैयारी में हैं तब इस क्षेत्र में बड़ी रेल लाइन न रहने के कारण कोई भी उद्योग धंधा नहीं हो पा रहा है और न ही कोई कारखाना लग पा रहा है।

अतः मेरी सरकार से यह मांग है कि पूर्वी उत्तर प्रदेश के इन जिलों के विकास के लिए, यहां से गरीबी तथा बेकारी मिटाने के लिए सरकार अविलम्ब एक विशेष विकास बोर्ड बनाये जो यहां की परिस्थितियों का अध्ययन करके विकास का कार्यक्रम चलाये। माननीया मेरी यह पुरजोर गुजारिश है कि बलिया से लेकर

[श्री ईश दत्त यादव]

शाहगंज तक बड़ी रेल लाइन बनायी जाये और इस क्षेत्र में उद्योग-धंधे, कुटीर उद्योग और कारखाने लगाये जाएं। धन्यवाद।

Damage to Government and private property in Sikkim due to earthquake

SHRI KARMA TOPDEN (Sikkim) : Madam, Deputy Chairman, all hon. Members are aware of the severe earthquake that hit North-East India and Nepal about a week ago. It caused large scale damage to life and property in certain areas of Bihar. The Central Government rushed assistance to the unfortunate victims there. The Prime Minister, other Central Ministers, prominent Congress (I) leaders and opposition leaders have all visited the affected areas of Bihar to oversee the relief works and to give support and comfort to the sufferers. Government aid and aid from various voluntary organisations continues to be rendered to these areas. More assistance needs to be given. Sikkim has also suffered major damage from the same earthquake. However, as Sikkim is a tiny State in the remote corner, happenings there do not provoke much interest in the rest of the country and often go unremarked. Therefore, Madam, through you I wish to draw the attention of the House to the extensive damage caused by last week's earthquake in Sikkim also, particularly in those areas bordering Nepal. Many public and private buildings, a few ancient monasteries, a number of hospitals, schools and power installations in different parts of the State have sustained serious damage. The State Government Secretariat, the Assembly House, the Raj Bhawan, the Police Headquarters and other major buildings in the capital Gangtok have developed huge cracks. Over 735 houses have been damaged and 71 houses have been evacuated and the people moved. Worse, the vibrations of the earthquake combined with heavy monsoon rains have caused landslides all over the State, damaging roads, bridges and culverts. These landslides have become a daily occurrence since the earthquake. Sikkim is entirely dependent on the National Highway No. 31 and her internal network of roads for all transport, supplies and communications. Thus the earthquake repercussions have affected the entire State. Even the relief work is made difficult due to blocked roads, and helpers have to walk to the affected areas in heavy rains. To add to these miseries, the State is cut off nearly every day from the rest of the country due to landslides on the main highway, which is Sikkim's only link with the outside world. Supply of essential commodities to the State has been badly affected. Already, there is food shortage in the State. The Chief Minister has set up a cell for monitoring relief operations and has asked for Central aid. The State Administration has been fully geared up to meet the situation. However, Sikkim is a small State with scarce resources

I, therefore, through you Madam, request the Government of India to sanction immediately an ad hoc grant to Sikkim for meeting urgent relief works. I also request the Government of India to send a team of experts to Sikkim immediately to make an on the spot assessment of the extent of actual damage and to provide adequate funds for all the repairs and restoration works that may be required.

Refusal by Doordarshan to telecast a film on Jayaprakash Narayan's life

श्री सत्यप्रकाश मालवीय (उत्तर प्रदेश) : माननीया उपसभापति जी, आपके माध्यम से मैं इस सदन का ध्यान और सरकार का ध्यान आकर्षित करना चाहता हूं कि आज जो यह दूरदर्शन है, इसकी नीति कितनी अलोकतांत्रिक, दोष-पूर्ण और निरंकुश हो गई है। इस देश में भारत के प्रथम राष्ट्रपति डा. राजेन्द्र प्रसाद जी ने सर्वप्रथम 15 सितंबर, 1959 को दूरदर्शन का उद्घाटन किया था। आज दूरदर्शन इस देश में देश की काफी जनसंख्या देखती है और जो विभिन्न लोगों के परस्पर